

HIGH COURT OF CHHATTISGARH: BILASPUR

ENDORSEMENT

Endt. No. 137 /Confdl./2017
I-8-2/2002 (Pt. IX)

Bilaspur, dated the 31 /01 /2017

Copy of letter no. A-12024/2/2016-Estt 16320-16365 dated 29.12.2016 of the Joint Secretary (P & A), National Human Rights Commission, New Delhi is enclosed herewith with a direction that the concerned candidates who fulfil the eligible qualification **for filling up the post of Presiding Officer in the National Human Rights Commission, New Delhi** may submit their application in the prescribed proforma so as to reach this Registry **on or before 13.02.2017** and failing which it shall be presumed that none of them are willing for the same.


(Arvind Singh Chandel)
Registrar General

New Delhi: 29 December, 2016

11 2 JAN 2017

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Reg. No. 718 The Registrar,
Chhattisgarh High Court,Bilaspur
Chhattisgarh

Sub:- **Vacancy notification for the post of Presenting Officer and Assistant Registrar (Law) in the National Human Rights Commission.**

Sir,

AK(cont)
I am approaching to you in connection with filling of deputation vacancies in NHRC. National Human Right Commission (NHRC) is an Autonomous Statutory Body set up under the provisions of the Protection of Human Rights Act, 1993. The Ministry of Home Affairs is the Nodal Ministry for the Commission.

2. Following posts are to be filled up on transfer on deputation/transfer failing which by short term contract or re-employment basis from among officers possessing the under-mentioned eligibility criteria:-

S. No.	Name of the post/Pay Band	Mode of induction	Vacancy
1	Presenting Officer PB-4 Rs. 37400-67000/- + GP Rs. 10,000/-	Deputation/ re-employment/Contract for a period not exceeding three years at a time	1
2	Assistant Registrar, PB-3 Rs.15,600-39,100/- + GP Rs. 6600/-	By deputation failing which by re-employment/short-term contract	1

Basic Eligibility conditions:-**1. Presenting Officer:-**

By deputation:- Judicial officer who has held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years.

By re-employment/Contract:-

Retired Judicial Officer who had held the post of District/Addl. District & Sessions Judge/Special Judge for a period of three years at a time.

Essential Qualification:- Degree in Law

Desirable:-

- Post Graduate Degree in Law from a recognized University or equivalent.
- A UGC recognized degree/diploma/certificate in Human Rights
- Research experience in one of the following fields:-
 - Constitutional Law and its theory
 - Human Rights jurisprudence

2. Assistant Registrar (Law):-

By deputation:-

Officers possessing a degree in law and holding analogous posts in Central Govt./Supreme Court/High Court/CAT or officers of Central Govt./Supreme Court/CAT/High Court in the Pay Band-2 Rs.9300-34,800/- + GP Rs.4800/-with 8 years of regular service.

By re-employment/short-term contract:-

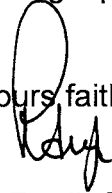
Persons who have held analogous posts on regular basis in Central Govt./Supreme Court/High Court/CAT and possessing a degree in law.

The period of short-term contract/re-employment shall not exceed two years.

3. Detailed terms & Condition of the vacancies proposed to be filled up on deputation alongwith requisite proforma are enclosed. The vacancies are being published in Employment News/Hindustan Times and are also uploaded on the website of the Commission i.e. www.nhrc.nic.in. **The last date for receipt of applications is 28th February, 2017.**

4. It is, therefore, requested that these vacancies may please be circulated to the eligible candidates under your administrative control and nomination of willing and suitable candidates may please be forwarded to this Commission through proper channel by 28th February, 2017

Yours faithfully,



(Dr. Ranjit Singh)
Joint Secretary (P&A)

Encl: **As above.**